

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Wool Growers

6624. SHRIMATI SARADA TADIPARTHI : Will the Minister of TEXTILES be pleased to state :

- (a) whether foreign wool growers seek India's help to tap the vast Japanese market;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereon ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) As far as the Ministry of Textiles could ascertain, no specific group of foreign wool growers has sought India's help to tap the Japanese market.

- (b) and (d) Does not arise.

#### Vacant Posts

6625. SHRI V. PRADEEP DEV : Will the Minister of COMMERCE be pleased to state :

- (a) the number of employees of Grade-I and II in the offices of Directorate General of Supplies and Disposals, Department of supply and National Test House as on December 31, 1996 separately;
- (b) the number of SCs/STs/OBCs amongst them;
- (c) the reasons for not fulfilling the quota reserved for them; and
- (d) the efforts made during the last three years to fill up the quota reserved for the above categories ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) The requisite details are furnished below :-

#### Directorate General of Supplies & Disposals

Group 'A' (i.e. Grade-I)-226; SC-37; ST-7; OBC-Nil  
Group 'B' (i.e. Grade-II)-605; SC-65; ST-8; OBC-Nil

#### Department of Supply

Group 'A' (i.e. Grade-I)-17; SC-5; ST-1; OBC-Nil  
Group 'B' (i.e. Grade-II)-54; SC-4; ST-1; OBC-1

#### National Test House

Group 'A' (i.e. Grade-I)-64; SC-15; ST-1; OBC-Nil  
Group 'B' (i.e. Grade-II)-159; SC-15; ST-Nil; OBC-2

(c) Wherever there is a shortfall in the quota, it is due to non-availability of candidates where Direct Recruitment is involved and due to non-availability of eligible feeder grade officials, where promotion is involved.

(d) For Direct Recruitment Quota, requisitions have been placed with the UPSC/SSC, indicating the reservation position as applicable under the Rules. Similarly for promotion quota, all Departmental Promotion Committees have considered the claims of available SC's/ST's, under the Rules.

[Translation]

#### Production of Coal

6626. SHRI D.P. YADAV : Will the Minister of COAL be pleased to state :

- (a) the quantity of coal produced by major coal companies-Coal India Ltd., Neyveli Lignite Corporation and Singreni Collieries in India during the last three years; and
- (b) the total profit/loss by each company in during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) The quantity of coal produced from the mines of Coal India Limited (CIL) and Singreni Collieries Company Limited (SCCL) during the last three years are as under :-

	(million tonnes)		
	1994-95	1995-96	1996-97 (Provisional)
CIL	223.07	237.28	250.65
SCCL	25.65	26.77	28.73

Neyveli Lignite Corporation is producing Lignite. The details of production of Lignite during the last three years are as under :-

	(Millions tonnes)		
	1994-95	1995-96	1996-97 (provisional)
	15.41	17.20	17.35

(b) Financial performance of CIL and SCCL for the year 1996-97 can be available only after the finalisation of accounts. However, figures of profit/loss of these companies for the years 1993-94 to 1995-96 are as under :-